

National Company Law Tribunal


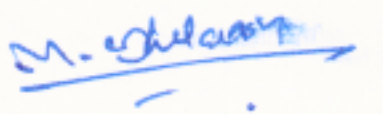
Allahabad Bench

CP No. 25/44/2017
IA No. 60/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

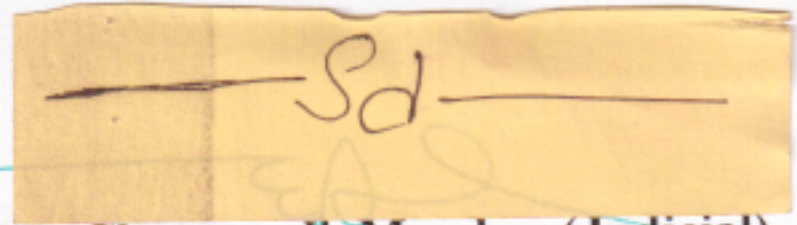
NAME OF THE COMPANY: JODPL Ltd.

SECTION OF THE COMPANIES ACT: 27860 of I & B Code, 2016.

Sl. NO.	Name	Designation	Representation	Signature
1.	MS. GUNJAN JADWANI	Adv.	Resolution Professional - Mr Dinker T. Vinekatasubramanian	
2.	MS. MISHA	Adv.		
3.	MR. SIDDHANT KANT	Adv.		
5.	Aspi Kapadiche	Adv.	For GSPC Representative	
6.	Milap Dholakia	For GSPC Representative		

CP No.(IB)25/ALD/2017, IA60/2017

Both the parties are heard at length. List the matter on 12th September, 2017 for hearing on limited issues.



Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash